244 Written Answers to 1	[RAJYA SABHA]		Unstarred Questions
	2	3	4
Tamil Nadu	2,92,004	2,04,476	87,528
Pondicherry	1,01,944	70,587	31,357
Andaman and Nicobar Islands	45,794	39,571	6,223
Total	1,95,60,143	1,38,83,756	56,76,387

Enhancement of minimum monthly pension

- 414. SHRI M. VENKAIAH NAIDU: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that some of the PF pensioners retired from public sector undertakings are getting pension as low as Rs. 12/-per month;
- (b) whether there is any proposal, under the consideration of the Ministry to enhance the minimum monthly pension and link the same with inflation; and
- (c) if so, the details thereof and the timeframe within which the same is proposed to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) No, Sir.

(b) and (c) A proposal to enhance minimum pension to Rs.1,000/- per month under Employees' Pension Scheme (EPS), 1995 is under consideration of the Government. However, no time frame for implementation of the proposal can be given.

Further, there is no proposal to link the pension under EPS, 95 with inflation.

Funds to ITIs in Assam

- 415. SHRIMATI NAZNIN FARUQUE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the date-wise and amount-wise details of the funds provided under different heads for Industrial Training Institutes (ITIs) in Assam during the last three years;
- (b) the amount of funds utilized by the State Government and the names of banks where the balance amount has been deposited and since when;
- (c) the amount accrued as interest, so far, on the amount deposited in various banks; and